

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 422
ANSWERED ON 27/11/2024

ACCESS TO ROOFTOP SOLAR SYSTEM

422. SMT. SAJDA AHMAD

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the steps taken by Government to ensure equitable access to rooftop solar systems under the PM-Surya Ghar: Muft Bijli Yojana (PM-SGMBY);
- (b) the reasons behind the Renewable Purchase Obligation for discoms discontinued and the manner by which this affect India's renewable energy targets;
- (c) the details of the mechanisms put in place to help discoms and consumers transition to renewable energy under this yojana;
- (d) whether the Government has targeted or listed the beneficiaries under this yojana; and
- (e) if so, the details thereof, State-wise including West Bengal?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) To ensure equitable access to rooftop solar systems under the PM-Surya Ghar: Muft Bijli Yojana, the scheme is being implemented through the National Portal (<https://www.pmsuryaghar.gov.in>) where all residential consumers in any part of the country willing to install rooftop solar (RTS) plant can register, apply, select vendors, mutually decide rate of installation and after due approvals and inspection of system by respective electricity distribution utility will be eligible to get subsidy directly into the bank account of the consumer.

Further, Ministry is creating awareness about the scheme through various channels for promotion, including public campaigns, such as social media, print media, television, Radio jingles, nukkad natak and door-to-door campaigns, etc.

(b) Renewable Purchase Obligation for DISCOMs has not been discontinued.

(c) Under PM-Surya Ghar: Muft Bijli Yojana following provisions are put in place to help DISCOMs and consumers for transition to renewable energy:

- Central Financial Assistance upto 60% of the Benchmark Cost to help provide free/low-cost electricity to 1 crore households up to 300 units of electricity per month by installation of rooftop solar.
- Total financial support of ₹75,021 crore.
- Incentives to DISCOMs to promote rooftop solar.
- Online process from registration to subsidy disbursement directly in the bank account of the residential consumer through National Portal.

- Development of required enabling ecosystem for rooftop solar projects, including regulatory support, manufacturing facilities, supply chain, vendor network, operation & maintenance facilities, etc., in the country.
- Incentives to Urban Local Bodies (ULBs) & Panchayat Raj Institutions (PRIs) for deployment of residential RTS and undertake local mobilization efforts.
- Support for innovative projects.
- Creating skilled manpower through training and capacity building program.
- Creating awareness among electricity consumers for participating in the scheme.

(d) & (e) The PM-Surya Ghar: Muft Bijli Yojana is open for all residential consumers of the country and there is no state-wise allocation of targeted 1 crore households under the scheme. The residential consumers can register and apply for installation of rooftop solar plant under the scheme at the National Portal <https://www.pmsuryaghar.gov.in>.

The State/UT wise detail of total no of registrations, applications & installations made under the scheme, including in the state of West Bengal is given at **Annexure**.

Annexure

Annexure referred in reply of part (d) & (e) of Lok Sabha Unstarred Question No. 422 to be answered on 27/11/2024 regarding “Access to Rooftop Solar System”

The State/UT wise details of total no of registrations, applications & installations made under the PMSG: MBY

(As on 21/11/2024)

S No.	State	Registration (Nos.)	Application (Nos.)	Installations (Nos.)
1	Andhra Pradesh	629,934	71,064	6,357
2	Arunachal Pradesh	1,185	83	-
3	Assam	1,733,942	265,683	2,659
4	Bihar	931,650	53,129	2,186
5	Chhattisgarh	228,979	24,507	720
6	Goa	10,344	4,153	322
7	Gujarat	1,183,828	310,845	281,769
8	Haryana	434,114	146,693	13,853
9	Himachal Pradesh	152,594	3,825	385
10	Jharkhand	250,922	5,888	68
11	Karnataka	500,949	103,917	4,919
12	Kerala	246,515	85,316	51,301
13	Madhya Pradesh	526,469	42,884	17,942
14	Maharashtra	1,601,338	481,206	120,696
15	Manipur	2,551	539	60
16	Meghalaya	7,866	1,434	14
17	Mizoram	2,981	547	47
18	Nagaland	1,191	232	5
19	Odisha	1,267,637	74,710	984
20	Punjab	117,735	9,608	3,506
21	Rajasthan	491,355	200,036	18,022
22	Sikkim	421	27	1
23	Tamil Nadu	965,111	74,364	19,255
24	Telangana	119,226	18,683	7,153
25	Tripura	9,894	963	76
26	Uttar Pradesh	2,223,461	534,529	51,313
27	Uttarakhand	146,546	25,395	9,074
28	West Bengal	355,580	24,913	236
29	Andaman and Nicobar Islands	999	72	1
30	Chandigarh	4,700	878	271
31	Dadra and Nagar Haveli & Daman and Diu	4,382	144	32
32	Jammu and Kashmir	288,129	8,160	288
33	Ladakh	2,977	380	134
34	Lakshadweep	660	269	69
35	NCT of Delhi	22,966	6,504	1,879
36	Puducherry	19,434	955	422
	Total	14,488,565	2,582,535	616,019